

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 635 of 2020**

**IN THE MATTER OF:**

**Bank of Baroda**

**...Appellant.**

**Versus**

**M/s. Sri Munisuvrata Agri International Ltd. & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Harshit Chopra, Advocate.**

**For Respondent: Mr. Vikas Sethi, Advocate for R-1.**

**Ms. Soumya Dutta, Mr. Shailendra Jain,**

**Ms. Manju Bhuteria, Advocates for R-2.**

**ORDER**  
**(Virtual Mode)**

**09.12.2020** Learned Counsel for parties state that pleadings are complete. They want to file Written-Submissions as directed on 5<sup>th</sup> November, 2020. The same may be filed within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **18th January, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**